

(20)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/622/ (IB)/2017  
NAME OF THE PETITIONER(S) : PENNAR ENGINEERED BUILDING SYSTEM LTD  
NAME OF THE RESPONDENT(S) : INDIA JAPAN LIGHTING PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A. G. SATHYANARAYANA  
(By A.K. MYLAMY)

As Corporate Debtor Shri 7,

2. SRENJIT K. S. JAIN  
Counsel representing both the parties are present. Counsel for respondent filed  
(By P. SURBA REDDY)  
vakalat and prayed time for filing counter. Time is extended at request. Put up on  
16.11.2017 at 10.30 A.M.

**ORDER**

For Operations Auditor





K Anantha Padmanabha Swamy  
Member (Judicial)